

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 123
(IB)-567/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Radiance fluid handling equipments Pvt. Ltd.**Applicant**

Vs.

Rdevis Engineers Pvt. Ltd

....**Respondent**

Order delivered on 12.03.2020

CORAM

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

For the Applicant :

For the Respondent

:

: Ms. Preeti Kohli

ORDER

Learned counsel for Corporate Debtor seeks time and the same is granted to file Vakalatnama and reply within ten days, with copy in advance to the other side. Rejoinder be filed within five days from the date of receipt of reply, with copy in advance to the other side. List on 14.04.2020.

Sd/-

**(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)**

VAISHALI